

Read:-The Hon'ble High Court, Bombay Letter dated 06.09.2021.

CIRCULAR NO. 27/2021

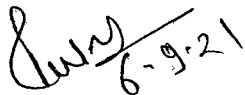
In view of the above Hon'ble High Court Letter, the undersigned is pleased to issue following directions.

District Court, Sangli and all its subordinate Courts shall start regular functioning like pre-pandemic days with 100% attendance of the Judicial Officers and 100% attendance of staff in both sessions in supersession of earlier circulars **with effect from 07.09.2021.**

All the safety/precautionary measures set forth by the Central and state Government and all Covid-19 appropriate behavior/ protocols to be followed scrupulously.

All the Judicial Officers and staff members working on the establishment of District Court, Sangli and its subordinate courts should take note of this Circular and act accordingly.

District Court, Sangli.
Date:-06.09.2021.


(V. V. Patil)
Principal District & Sessions Judge,
Sangli.

O. No. ~~4577~~ 2021.
District Court, Sangli.
Date:-06.09.2021.

Copy forwarded for information & necessary action to -

- 1) The Hon'ble Registrar General, High Court, Bombay.
- 2) The Hon'ble Registrar (Inspection-I), High Court, Bombay.
- 3) The Judge, Family Court, Sangli.
- 4) The District Judge-I & II Addl. Sessions Judge, Sangli/Islampur.
- 5) The District Judge-III/IV/V/VI & Addl. Sessions Judge, Sangli.
- 6) The Adhoc District Judge-I/II & Addl. Sessions Judge, Sangli/Islampur.
- 7) The Extra Jt. District Judge & Addl. Sessions Judge, Sangli.
- 8) The Extra Jt. District Judge & Addl. Sessions Judge, Sangli.
- 9) The Civil Judge Sr. Dn., Sangli/Islampur/Vita.
- 10) The Chief Judicial Magistrate, Sangli.
- 11) The Jt. Civil Judge Sr. Dn., Sangli.
- 12) The II/III/IV/V/VI/VII/VIII/IX Jt. Civil Judge Sr. Dn., Sangli.
- 13) The Member Secretary, District Legal Service Authority, Sangli.
- 14) The Civil Judge Jr.Dn., Miraj/K.Mahankal/Jath/Atpadi/Kadegaon/Palus/Tasgaon/Shirala.
- 15) The Jt. Civil Judge Jr.Dn., Sangli/Islampur/Miraj/Palus/Shirala/ Tasgaon/Vita/Kadegaon/Jath.
- 16) The II Jt. Civil Judge Jr., Dn., Sangli/Islampur/Miraj/Tasgaon/Vita
- 17) The III/IV/ Jt. Civil Judge Jr., Dn., Sangli/Miraj.
- 18) The V Jt. Civil Judge Jr., Dn., Sangli/Miraj.
- 19) The District Government Pleader, Sangli
- 20) The President Sangli Bar Association, Sangli
- 21) The President of Taluka Bar Associations in Sangli District.
- 22) The Superintendent of Police, Sangli
- 23) The Superintendent of Sangli District Prison, Sangli.
- 24) The Court Manager, District Court, Sangli.
- 25) The Supdt. (Admin/Judicial/Record) District Court, Sangli.
- 26) The Asst. Supdt. (C & F/M & S) District Court, Sangli.
- 27) The Computer Section, District Court, Sangli.(For email)
- 28) Notice Board
- 29) Officer Copy.